

[English]

SHRI RAM KAPSE: It is the Statement of Daya Pawar.

Whatever word I have said, I stand by it.

MR. SPEAKER: It is not necessary to refer to it.

[Translation]

SHRI RAM KAPSE: I feel that this serial is not telecast in the manner it ought to have been and I am speaking here because I did not like it. I oppose that and request the hon. Minister to reconsider about this serial. He will come to know that discontentment will increase among the people and if this serial continues it may give rise to conflict. Therefore, suspend it for some days. I would like that the hon. Minister should make a statement in this regard.

SHRI RAM VILAS PASWAN (Rosera): Mr. Speaker, Sir, whatever has been said about the serial on the life of Baba Sahib Ambedkar is right but I am not in favour of suspending this serial. When we formed a centenary committee, we certainly wished that a serial should be made on the life of Baba Saheb Ambedkar. Assigning the job to a professional in the field that serial should be made on the same lines as that on the life of Mahatma Gandhi. Since Baba Saheb Ambedkar was the father of our Constitution, therefore, an excellent film of international level should be made on him. Though we had thought of it but it could not mature. We agree that the Government made some selection and it is showing those episode to us. If once its telecast is stopped abruptly it will not be telecast again. I support it if it is retelecast after making some changes here and there and making it more appealing.

SHRI RAM KAPSE: Shri Shyam Benegal is also ready to make a serial on the life of Baba Saheb.

SHRI RAM VILAS PASWAN: If the telecast is suspended once it will be stopped

permanently and it would be difficult to resume, because the intentions are not good. Still I would like to say that we have also seen that serial and certain such things are there e.g. the way his father is presented and the death scene of his father are some of the scenes depicted with a high emotional impact. There is no such thing that the face of Baba Saheb does not appear real to us. Now the question is of the form in which it should be portrayed...

SHRI ATAL BIHARI VAJPAYEE (Lucknow): How can we help if sonul one says that Ram Vilasji resembles a dacoit.

SHRI RAM VILAS PASWAN: How can we help, at least if Atalji says so, that cannot be replied. Therefore, I would like to say that the Government should look into the objectionable portions. Whatever is accepted and admitted by all should certainly be shown. All of us in the House wish that the Government ought to spend a sufficient amount of money on it. It is a matter of deep regret that the Government knew that the centenary year of Baba Saheb Ambedkar is at hand and we have been demanding in this house since 1980 that an excellent film should be made on the life of Baba Saheb. But no good film could be made even after 10-12 years. Now, when the film is made and there are other lacunae, these may be rectified and the film may be telecast. But the telecast of the film should not be stopped. If the telecast of the serial is stopped, it may create some other problems. That is what I mean to say.

[English]

SHRI CHETAN P.S. CHAUHAN (Amroha): Mr Speaker, Sir, I congratulate Indian archer Shri Limba Ram for equalling the world record for the 30 metres event being held at Beijing in the China International Archery Tournament, 1992. It is commendable to note that Shri Limba Ram scored 357 points out of the possible 360 points in the tournament, thereby equalling the world mark set by Matsushita Takashi of Japan in 1987. It is a matter of great pride that Limba Ram is leading in the over-all individual qualifying

rounds by scoring 1,296 points out of possibly 1,440. His achievement has brought Indian archery on the world map. We hail the achievement of this young man for bringing laurels and glory to the nation.

I am sure the House will Join me in congratulating him.

MR. SPEAKER: Yes. We will join you. I am asking the dynamic Sports Minister to congratulate him.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS AND THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (KUMARI MAMATA BANERJEE): I am grateful to Shri Chetan P. S. Chauhan. I think the House should pass a resolution to congratulate Shri Limba Ram.

MR. SPEAKER: Yes. We would congratulate him.

KUMARI MAMATA BANERJEE: Everybody should congratulate him.

[*Translation*]

SHRI CHUN CHUN PRASAD YADAV (Bhagalpur): Mr. Speaker, Sir, through you I would like to raise a very important question of public interest. In my State Bihar, Sasaram-Buxur road leads to Ballia and Gorakhpur. There is a one way traffic on this road. Hundreds of trucks pass through it and it is a very busy road. As there is one way traffic on it the road is very narrow, generally accidents take place on it. Some times these accidents are even fatal. I request the hon. Surface Transport Minister through you that this 300 kilometres long road should be declared as National highway.

[*English*]

SHRI SHRAVAN KUMAR PATEL (Jabalpur): I am in barnued that a most serious explosion has taken place in the

Filling Section of the Ordinance Factory of Khawaria in Jabalpur.

MR. SPEAKER: Why do not you talk to the hon. Minister first? Why do you depend on that? Are you sure about it? If you are, I will allow you. Otherwise, you talk to the hon. Minister.

SHRI SHRAVAN KUMAR PATEL: At least one person has been killed so far and several others have been grievously injured.

This is not the first time that this kind of an incident has taken place in the factory at Jabalpur which is run by the Central Government. The police investigations reportedly revealed negligence in maintaining safety measures. Of late, there has been increase in negligence on the part of officers who are entrusted with supervision of ammunition and explosive Department. In fact, several instances of lack of proper supervision and control have been reported in the local press.

Many cases of pilferage of very sensitive material with the connivance of superior staff have also come o light.

I, therefore, urge upon the Defence Ministry to appoint a high-level Enquiry Committee to go into such negligence and pilferage and take appropriate action against the careless officers and to give compensation to the family of the deceased workmen and to give proper medical treatment to all those workmen who were injured in the explosion and to take adequate safety measures in future.

[*Translation*]

PROF. PREMDHUMAL (Hamirpur): Mr. Speaker, Sir, the Air Traffic Control Officers of National Airports Authority have resorted to work to rule from 1st May while the hon. Minister has told in the House that it is not causing any loss, but the facts are contrary to it. The pilots who pilot the earoplanes are required to fill the journey log-book and the engine log-book. They are showing this work to rule by traffic control officers as the cause